

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE KULGAM

ORDER

As earlier informed by the President Bar Association District Court Kulgam, the spouse of one of the bar member of District Court complex Kulgam has tested covid-19 positive. The Covid-19 Pandemic Test report of the said bar member is yet to be received, As per SOPs issued by Government, access to the Court premises Kulgam, the order 339-42/PDJK Dated: 08.07.2020 is extended up to 11th July 2020 for sanitization purposes as per the same conditions laid down in the order supra. However all cases listed on 09th, 10th and 11th July 2020 shall be taken on 13th of July 2020 for consideration.

Sd/-
Mohammad Ashraf Malik
Pr. District & Sessions Judge
Kulgam

No.343-46/PDJK

Dated: - 11.07.2020

Copy to:

1. Registrar General High of J and K at Srinagar for information
2. Secretary to Hon'ble Justice Mr. Sanjay Dhar (Administrative Judge for District Kulgam) for kind perusal of his lordship.
3. Deputy Commissioner Kulgam for information with the request to take necessary action in pursuance of orders/regulations & other SOPs to prevention of covid-19.
4. Office file with the direction to system officer to upload the same on the Official website.


Chief Administrative Officer
Pr. District & Sessions Judge
Kulgam